की कंतुं के के के विकर्णल हैं इसी बीज की क्यान में रखने हुंए झाट विएटसे बनाने की स्कीम बनाई गई है। बम्बई में पहला झाट विएटर शुरू हो गया है, दूसरा दिल्ली में मेरे खयाल में दो तीन महीने में शुरू हो जायेगा और मंदरास व कलकत्ता में भी दो तीन महीने में शुरू हो जायेगा। हमारी मकीम यह है कि अगले पाच वर्ष में सारे देश में करीब सी विएटर बन जाये जहा अच्छी फिल्मे दिखाई जा सके, जो भी अच्छी किल्में बने चाहे उनको कर्जा दिया गया हो या न विया गया हो।

भी इण्ड**कोत गृप्त** में प्रजाब के बारे में पूछ_{़े} प्रजाब को फिल्मो के लिए किनना गैसा दिया नवा?

SHRI J K GUJRAL, As you know, Sir, Punjabis are self-reliant

प्रध्यक्ष महोदय मालूम पडता है माननीय सदस्या सवाल पूछने के लिए खडी हुई हैं। वे प्रपना सवाल पूछ ले।

भीमती सहोदशाद्य दिया मध्य प्रदेश में हिन्दी फिल्मों के लिए कितना दपया दिया गया है? (Interruptions)

SHRI R S PANDEY She is not asking about film studios or television, she is waiting to know as to how much money has been allotted for Madhya Pradeth

भी भटल बिहारी बाजपेवी डाकुयो के लिए जिलनी ग्रन्छी फिल्म मध्य प्रदेश में बन सकती है जतनी ग्रन्छी फिल्म कही नहीं बन सकती है।

श्राम्य**ः महीरम** उस ने मेन एक्टर श्री क**श्रमा**य को ही रखना पडेगा।

वी बाद के व गुजराल मध्य प्रदेश के लिए जो क्वें स्वन पूछा है तो उसके वास्ते का किए जो क्वें स्वन पूछा है तो उसके वास्ते का हि हैं सर्वात् वित्त निवम द्वारा यह सहावता दी चाती है। उसका ताल्लुक अवेशो से नहीं होता है। जहां तक मुझे इस्म है मैम्बर साहब के कहने के बाउनद भूपाल म कोई स्टुडियो सभी तक खुला नहीं है लेकिन खोलने की सोच रहे हैं।

MR SPEAKER Shri Ramachandran Kadannappalit—not here

SHRI A K Gopalan-absent

Shri Dharamrao Sharnappa Afzalpu kar-absent

SHRI Pampan Gowda—I have been authorised to ask this question

MR SPEAKER. The procedure 15 that after we finish the whole list and when I take up the second round, I will allow you.

Shri Ebrahim Sulaiman Sait —also absent

Shri K M Madhukar-not here

Shri Daga

ष्यथ्यक्ष महोबय श्रगर कोई मिनिस्टर ऐबसेट हो तो श्राप लोगो को कितना गुस्सा श्राता है।

पिछड़ी योजनाओं की धसफतलाओ को ध्यान में रकते हुए पांचवी योजना में प्रस्तावित नई व्यवस्थाएं

*228 श्री मूलंबन्द डागाँ क्या सीक्षना मंत्री यह क्ताने की कृपा करेगे कि 7

- (क) क्या सरकार के शाक्की कोजना को कररेका बनाई समय पिछकी कर योजनाओं की उरलव्यियों और अनुनलन्धियों को ध्यान में रखा है;
- (बा) क्या सरकार का विचार पानवी योजना में बुंछ नई-नई मुख्य बाते गाविल करने का है, और
- (स) यदि हा, तो पानवी योजना में क्या नई व्यवस्थाए करने का प्रस्ताव, है ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) (a) to (c) The Approach to the Fifth Five Year Plan has not been finalised by Government so far The lessons gained from past experience would no doubt be taken into account in the formulation of the Fifth Plan

भी मूल अन्द हागा अध्यक्ष महोदय,
मत्री महोदय ने मूल प्रश्न के उत्तर में यह
कहा है, "पिछने अनुभव से जो मवक सीखने
को मिले हैं उन्हें निस्सदेह ही पाचवी योजना
बनाने समय ध्यान में रखा जायेगा।" मैं
जानना चाहता हु कि उन्होंने पहली, दूसरी,
तीसरी और चौथी योजना में कौन कौन से
सबक सीखे हैं निया मत्री महोदय यह सबक
हर माल मुनने रहने हैं और हर अगली योजना
में पहले सीखे हुए सबक को भुनाने रहे हैं
जिससे कि उन्हें उत्तर में कहना पड़ा है वह
पिछने अनुभव से मिले सबक को बराबर मीखने
रहने हैं।

ग्रम्थल महोदय जो सबक सीखे हैं वह टेवूल पर रख दें। की पूर्वका हाया : प्रक्रावा महोचय, मेरे प्रश्न का जस्य दिलकाया जाय । मैंने प्रका है कि वन्होंने पिछली बार योजनायों के वौरान क्या क्या सबक सीख़े हैं ? पिछली बार योजनायों के वौरान क्या क्या सबक सीख़े हैं ? पिछली बार योजनायों दक कौन कौन सी जल्होंने पूर्लें या वनिवया की हैं, कौन-कौन से बहु कारण ये ? इसका उत्तर मन्नी जी ने नहीं दिया है।

प्रश्यक महीदय : एक, दो मिनट मे बतला सकते हैं तब तो ठीक है।

SHRI MOHAN DHARIA. In the document on the Mid-term Appraisal of the Fourth Plan, we have brought to the notice of the House and also to the country as to what are the shortfalls and what are the reasons, and they are narrated there We have taken them into consideation while formulating our Approach to the Fifth Plan document and also while framing the outline for the Fifth Plan

प्रथमक्ष महोदय इसने से बुळ नही निकला है।

भी सदल विहारी वाक्षपेत्री एक भी सबक का पता नहीं लगा ।

श्री मृलबन्द डांगा अब पानवी योजना बनने जा रही है तो मती महोदय ने यह सोचा होगा कि पिछनी चार योजनाओं के दौरान कौन कौन सी गनतिया हुई थी। मत्री महोदय बतलायें कि वें गनतिया जो पहली, दूसरी, तीमरी और चौथी योजना के दौरान हुई वह कौन-कौन सी है?

SHRI MOHAN DHARIA. The various drawbacks begin right from the formulation of the Plan itself. If at the formulation of the plan projects no proper care is taken either for want of information or due to other difficulties, naturally, at the

stage of implementation, it becomes very difficult. Besides, there are factors like administrative machinery, co-ordination in between the various governments including the State Governments and the Central Government. All these factors have to be taken into consideration. We have pointed out in the Mid-Term Appraisal of the Fourth Plan what are the shortfalls and how they are to be bridged. So, that experience is taken into account.

SHRI B. S. BHAURA: I sit a fact that one of the lessons learnt is this, that for the next planning, it will be better if you replace the Minister?

MR. SPEAKER: What..?

SHRI B. S. BHAURA: Will replacement of Minister result in better planning? (Interruption)

MR. SPEAKER: Order, order.

वह नो बदनते ही एहत है।

SHRI VASANT SATHE: Will the hon Minister be pleased to state whether at least in the next Fifth Plan, the major mistake which arose in the earlier Plan by which the rich became richer, would be rectified at least hereafter? Sir, will he also take care to see that more employment opportunities are generated in the Fifth Plan? What are the positive steps that are being envisaged by the hon Minister in this regard?

SHRI MOHAN DHARIA: Sir, the main object of the Fifth Plan is self-reliance and removal of poverty. Naturally care will be taken to see that the rich do not become richer and to see that those who are in need get at least the bare minimum for their lives. So far a, we are concerned, we have got in view these two objectives, as I said, of self-reliance and removal of poverty and with that end in view the whole Plan has been formulated

SHRI VASANT SATHE: What about employment? He has not replied to that.

SHRI MOHAN DHARIA: He will kindly appreciate that employment is very much related to removal of poverty. If poverty is to be eradicated, naturally, we shall have to take care of employment. This is what is being done. I entirely appreciate the point of view of my hon. friend.

SHRI VASANT SATHE: I know it is related to poverty, but what about the steps- I wanted to know the steps you took.

MR. SPEAKER: These are all matters for general discussion on the Plan. These are much too wider questions to be answered in brief supplementaires.

SHRI PILOO MODY: May I make a brief reply on behalf of the Minister, Sir? (Interruption)

MR. SPEAKER. Order, order.

SHRI P. G. MAVALANKAR: In view of the fact that during the First Four Five-year Plans the peoples' participation and involvement at the local and regional levels had been far from adequate, will the hon. Minister tell this House, what concrete steps and measures he proposes to take to mitigate this defect and will he see to it that people's participation and involvement really become effective?

SHRI MOHAN DHARIA: I agree with the hon. Member that people's participation in earlier plans was not adequate and therefore we have requested the State Governments to have Planning Boards at State levels to involve the people more and more both at the State and at the local levels in formulating the Plan and in mplementing the Plan.

श्री नायूराम श्राहिरवार: पिछली चार पंचवर्षीय योजनाशों में बड़े बड़े नगरों में उद्योगों का केन्द्रीयकरण किया गया है तो विधा उसका एक कारण यह भी है कि हम ने पिछड़े इलाकों में जहां पर कि एम्प्लायमेंट एणादा विक सकता है वहां पर हम ने आयोग संसे नहीं जीते हैं जिस्सें कि देंजारी नहीं है तो इसकों भी क्या सरकार ने प्रथम ध्यान में रखा है कि पिछड़े क्षेत्रों में यह उद्योग संसे कोल जाय ?

'SHRI MOHAN DHARIA: We have taken certain measures in the Fourth Plan itself so that there is enough industrialisation in the backward areas. Certain districts have been declared or identified for grant of concessional finance. Besides, some additional districts are also identified for 10 per cent subsidy. Surely, steps are being taken so that there is no unemployment in the rural areas.

PROF. MADHU DANDAVATE: One of the major failures in the last Four Plans was that the deficit financing in the First Plan was Rs 333 crores, in the Second Plan it was Rs. 954 crores, in the Third Plan it was Rs. 1133 crores, and in the Fourth Plan, it was Rs 850 crores, and in the approach document for the Fifth Plan, it has been suggested that by the termination of the Fifth Plan, deficit financing will be completely eliminated. What concrete steps do Government propose to see that this particular objective is achieved?

SHRI MOHAN DHARIA: Government nave taken certain basic decisions so far as me overdrafts by the State Governments are concerned. A scheme has been evolved whereby there will be no further overdrafts which will be taken by the State Governments Government are also insist. ing to do away with deficit financing and to mobilise resources to the extent possible. In the Fourth Plan, even though the resources to be mobilised by the Central Government were of the order of Rs. 2100 crores, actually, the mobilisation has been to the tune of Rs 2900 crores, but because of natural calamities and also the war with Pakistan, it was not possible to do away with deficit financing, but that care will be taken by the Government.

SOME HON. MEMBERS rose-

MR. SPRAKER; I think that it is much better to have a discussion. This question has taken a lot of time. It is too general a question.

Arrest of Freedom Fighters in Goa

*230. PROF. MADHU DANDA-VATE; Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a large number of freedom fighters from Goa were arrested on the 15th August, 1972 at Panjim; and
- (b) if so, the reasons of their afrects and the reaction of Central Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) (a) and (b). No freedom fighter was arrested in Panjim on the 15th August, 1972 However, on 8th September 1972 on the occasion of the foundation stone laying ceremony of a youth hostel at Mira-mar, Panjim, 70 persons including 42 freedom were arrested under section 151 Cr.P.C According to the Goa Administration, these arrests were made as the local police apprehended that the association of freedom fighters was going to disrupt the proceedings of this function

PROF. MADHU DANDAVATE: the reply it has been stated that probably, the police apprehended a breach of peace and that was why these freedom-fighters were arrested. But is it not a fact that from out of the good number of freedom fighters whose names had already been recommended as freedom-fighters, some were struck off those lists, and later on, the Chief Minister said in a press conference that they had been eliminated and dropped because some of them were dacoits, and when he was asked to clarify what he meant by saying that they were dacoits, it was further clarified by ium that during the liberation struggle some of these freedom-fighters had attacked police stations of the Portuguese, and, therefore, even in their records it was